

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : TCP/149/2016
NAME OF PETITIONER : C.Ponmalar
NAME OF RESPONDENT : Leather Export House India Pvt Ltd & 3 others
SECTION : Sec.397/398 of CA 1956

ORDER

Due to administrative exigencies in relation to sitting in Bench-II,
the matter could not be taken up today. Hence, list this matter
on **08.09.2021**.


(K.NATARAJAN)
Deputy Registrar

MS